

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.238 - IA/22(AHM)2024
in
CP 56 of 2019

Proceedings under Section 66 of Co. Act, 2013

IN THE MATTER OF:

SVH Fabrics Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 18/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None

For the Respondent :

ORDER

IA/22(AHM)2024

None present for applicant. No service affidavit is filed. In the previous order name of the counsel is wrong mentioned which is corrected as Mr. Vijay Patel for applicant.

List for further consideration on 11.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)